



Home First Finance Company India Limited

Our Company was incorporated as 'Home First Finance Company India Private Limited' at Bengaluru, Karnataka as a private limited company under the Companies Act, 1956, pursuant to the certificate of incorporation dated February 3, 2010 issued by the Registrar of Companies, Karnataka at Bengaluru. Subsequently, our Company was converted to a public limited company and consequently the name of our Company was changed to 'Home First Finance Company India Limited' and a fresh certificate of incorporation dated March 14, 2018 was issued by the Registrar of Companies, Maharashtra at Mumbai ("RoC"). For details in relation to the change in the registered office of our Company, see "History and Certain Corporate Matters" beginning on page 174 of the Red Herring Prospectus ("RHP") dated January 16, 2021 and filed with the RoC.

Registered and Corporate Office: 511, Acme Plaza, Andheri Kurla Road, Andheri East, Mumbai, Maharashtra 400 059, India; **Telephone:** +91 22 6694 0386; **Contact Person:** Shreyans Bachhawat, Company Secretary and Compliance Officer

E-mail: corporate@homefirstindia.com; **Website:** www.homefirstindia.com; **Corporate Identity Number:** U65990MH2010PLC240703

PROMOTERS OF OUR COMPANY: TRUE NORTH FUND V LLP AND AETHER (MAURITIUS) LIMITED

INITIAL PUBLIC OFFER OF UP TO [●] EQUITY SHARES OF FACE VALUE OF ₹ 2 EACH ("EQUITY SHARES") OF HOME FIRST FINANCE COMPANY INDIA LIMITED ("COMPANY") FOR CASH AT A PRICE OF ₹ [●] PER EQUITY SHARE (INCLUDING A SHARE PREMIUM OF ₹ [●] PER EQUITY SHARE) ("OFFER PRICE") AGGREGATING UP TO ₹ 11,537.19 MILLION COMPRISING A FRESH ISSUANCE OF UP TO [●] EQUITY SHARES AGGREGATING UP TO ₹ 2,650 MILLION* BY OUR COMPANY ("FRESH ISSUE") AND AN OFFER FOR SALE OF UP TO [●] EQUITY SHARES AGGREGATING UP TO ₹ 8,887.19 MILLION COMPRISING UP TO [●] EQUITY SHARES AGGREGATING UP TO ₹ 4,356.15 MILLION BY TRUE NORTH FUND V LLP ("TN V LLP"), UP TO [●] EQUITY SHARES AGGREGATING UP TO ₹ 2,912.83 MILLION BY AETHER (MAURITIUS) LIMITED ("AETHER") AND TOGETHER WITH TN V LLP, THE "PROMOTER SELLING SHAREHOLDERS", UP TO [●] EQUITY SHARES AGGREGATING UP TO ₹ 1,204.61 MILLION BY BESSEMER INDIA CAPITAL HOLDINGS II LTD. (THE "INVESTOR SELLING SHAREHOLDER"), UP TO [●] EQUITY SHARES AGGREGATING UP TO ₹ 284.35 MILLION BY P. S. JAYAKUMAR AND UP TO [●] EQUITY SHARES AGGREGATING UP TO ₹ 129.25 MILLION BY MANOJ VISWANATHAN (P. S. JAYAKUMAR AND MANOJ VISWANATHAN, THE "INDIVIDUAL SELLING SHAREHOLDERS", AND TOGETHER WITH THE PROMOTER SELLING SHAREHOLDERS AND THE INVESTOR SELLING SHAREHOLDER, THE "SELLING SHAREHOLDERS", AND SUCH EQUITY SHARES OFFERED BY THE SELLING SHAREHOLDERS, THE "OFFERED SHARES") ("OFFER FOR SALE" AND TOGETHER WITH THE FRESH ISSUE, THE "OFFER"). THE OFFER SHALL CONSTITUTE [●]1% OF THE POST-OFFER PAID-UP EQUITY SHARE CAPITAL OF OUR COMPANY.

*OUR COMPANY HAS UNDERTAKEN (I) A PREFERENTIAL ALLOTMENT OF 2,240,639 EQUITY SHARES TO ORANGE CLOVE INVESTMENTS B.V. ("ORANGE CLOVE") FOR CASH AT A PRICE OF ₹ 334.726 PER EQUITY SHARE AGGREGATING TO APPROXIMATELY ₹ 750 MILLION PURSUANT TO THE RESOLUTION OF THE BOARD DATED OCTOBER 15, 2020; AND (II) A PREFERENTIAL ALLOTMENT OF 122,000 EQUITY SHARES TO CERTAIN OF ITS EMPLOYEES FOR CASH AT A PRICE OF ₹ 334.726 PER EQUITY SHARE AGGREGATING TO ₹ 40.84 MILLION PURSUANT TO THE RESOLUTION OF THE BOARD DATED NOVEMBER 30, 2020 (TOGETHER, THE "PRE-IPO PLACEMENT"). THE SIZE OF THE FRESH ISSUE OF UP TO ₹ 3,440.84 MILLION HAS BEEN REDUCED BY APPROXIMATELY ₹ 790.84 MILLION PURSUANT TO THE PRE-IPO PLACEMENT, AND ACCORDINGLY, THE FRESH ISSUE SIZE IS UP TO ₹ 2,650 MILLION.

QIB Category: Not more than 50% of the Offer | **Retail Category:** Not less than 35% of the Offer
Non-Institutional Category: Not less than 15% of the Offer

PRICE BAND: ₹ 517 TO ₹ 518 PER EQUITY SHARE OF FACE VALUE OF ₹ 2 EACH.
**THE FLOOR PRICE IS 258.50 TIMES THE FACE VALUE OF THE EQUITY SHARES AND
THE CAP PRICE IS 259.00 TIMES THE FACE VALUE OF THE EQUITY SHARES.**

BIDS CAN BE MADE FOR A MINIMUM OF 28 EQUITY SHARES AND IN MULTIPLES OF 28 EQUITY SHARES THEREAFTER.

ASBA * | Simple, Safe, Smart way of Application!!!

*Applications Supported by Blocked Amount (ASBA) is a better way of applying to issues by simply blocking the fund in the bank account. For further details, check section on ASBA below.

Mandatory in public issues from January 1, 2016. No cheque will be accepted.



UPI-Now available in ASBA for Retail Individual Bidders ("RIBs")**

Investors are required to ensure that the bank account used for bidding is linked to their PAN.

UPI - Now available in ASBA for RIBs applying through Registered Brokers, DPs & RTAs. RIBs also have the option to submit the application directly to the ASBA Bank (SCSBs) or to use the facility of linked online trading, demat and bank account.

*ASBA has to be availed by all the investors except Anchor Investors (as defined in the RHP). UPI may be availed by RIBs. For details on the ASBA and UPI process, please refer to the details given in ASBA Form and abridged prospectus and also please refer to the section "Offer Procedure" beginning on page 350 of the RHP. The process is also available on the website of Association of Investment Bankers of India ("AIBI") and Stock Exchanges in the General Information Document. ASBA Forms can be downloaded from the websites of BSE Limited ("BSE") and National Stock Exchange of India Limited ("NSE"), and together with BSE, the "Stock Exchanges") and can be obtained from the list of banks that is displayed on the website of SEBI at www.sebi.gov.in.

**List of banks supporting UPI is also available on the website of SEBI at www.sebi.gov.in. For the list of UPI Apps and Banks live on IPO, please refer to the link: www.sebi.gov.in. ICICI Bank Limited has been appointed as Sponsor Bank for the Offer, in accordance with the requirements of the SEBI Circular dated November 1, 2018. For offer related grievance, investors may contact: Axis Capital Limited - Mr. Sagar Jatakiya (+91 22 4325 2183) (complaints@axiscap.in); Credit Suisse Securities (India) Private Limited - Mr. Rishi Agrawal (+91 22 6777 3777) (list.igcellmer-bnkg@credit-suisse.com); ICICI Securities Limited - Mr. Sameer Purohit/ Ms. Nidhi Wangnoo (+91 22 2288 2460) (customercare@icicisecurities.com) or Kotak Mahindra Capital Company Limited - Mr. Ganesh Rane (+91 22 4336 0000) (kmccredressal@kotak.com). For UPI related queries, investors can contact NPCI at the toll free number: 18001201740 and Mail Id: ipo.upi@npci.org.in.

Risks to Investors:

- The four Book Running Lead Managers associated with the Offer have handled 29 public issues in the past three years out of which 9 closed below the issue price on listing date.
- The Offer Price at the upper end of the Price Band is at ₹ 518 per Equity Share.
- Average Cost of acquisition of Equity Shares by the Selling Shareholders ranges from ₹ 55.28 to ₹ 152.82.
- Weighted Average Return on Net Worth for Fiscals 2020, 2019 and 2018 is 9.8%.

BID/OFFER PROGRAMME

BID/OFFER OPENS ON* THURSDAY, JANUARY 21, 2021
BID/OFFER CLOSSES ON MONDAY, JANUARY 25, 2021**

* Our Company and the Promoter Selling Shareholders may, in consultation with the Book Running Lead Managers, consider participation by Anchor Investors in accordance with the SEBI ICDR Regulations. The Anchor Investor Bid/Offer Period shall be one Working Day prior to the Bid/Offer Opening Date.

** Our Company and the Promoter Selling Shareholders may, in consultation with the Book Running Lead Managers, consider closing the Bid/Offer Period for QIBs one Working Day prior to the Bid/Offer Closing Date in accordance with the SEBI ICDR Regulations

CORRIGENDUM - NOTICE TO INVESTORS

This corrigendum ("Corrigendum") is with reference to the RHP dated January 16, 2021 filed in relation to the Offer. In this regard, Bidders should note that in the section "Other Financial Information" on page 291 of the RHP, after the table setting out the details of the accounting ratios, the following shall be added:

Capitalisation Statement

The following table sets forth our Company's capitalisation as at September 30, 2020. This table should be read in conjunction with the section "Restated Financial Information" on page 223 of the RHP.

(₹ in million)		
Particulars	Pre Offer (as at September 30, 2020)	Post Offer*
Total borrowings (including debt securities)	26,365.78	[●]
Total equity		
Share capital	156.79	[●]
Other equity	9,725.11	[●]
Total shareholder's fund (net worth)	9,881.90	[●]
Ratio: Total borrowings (including debt securities)/ total equity	2.67	[●]

Notes:

* These amounts (as adjusted for Offer) are not determinable at this stage pending the completion of the Book Building Process and hence have not been furnished. The following have been the changes in the share capital since September 30, 2020:

- Our Company has undertaken a preferential allotment of 2,240,639 Equity Shares to Orange Clove Investments B.V. (an affiliate of Warburg Pincus) on October 15, 2020 for cash consideration at a premium of ₹ 332.726 per Equity Share aggregating to approximately ₹ 750 million.
- Our Company has undertaken a preferential allotment of 122,000 Equity Shares to certain of its employees on November 30, 2020 for cash consideration at a premium of ₹ 332.726 per Equity Share aggregating to ₹ 40.84 million.
- Pursuant to exercise of options granted to certain employees of the Company under ESOP 2012 and ESOP II, our Company has allotted 1,515,427 Equity Shares on various dates to such employees for an aggregate amount of ₹ 99.33 million.

All capitalised terms used in this Corrigendum shall, unless the context otherwise requires, have the meaning ascribed in the RHP. The RHP shall be read in conjunction with this Corrigendum. The RHP stands amended to the extent stated hereinabove. The relevant changes shall be reflected in the Prospectus when filed with the RoC, the SEBI and the Stock Exchanges.

For Home First Finance Company India Limited

On behalf of the Board of Directors

Place: Mumbai

Date: January 20, 2021

Sd/-

Company Secretary & Compliance Officer

Home First Finance Company India Limited is proposing, subject to receipt of requisite approvals, market conditions and other considerations, to make an initial public offer of its equity shares of face value of ₹ 2 each ("Equity Shares") and has filed a RHP with the RoC on January 16, 2021 and thereafter with SEBI and the Stock Exchanges. The RHP is available on the website of the SEBI at www.sebi.gov.in as well as on the websites of the book running lead managers, Axis Capital Limited, Credit Suisse Securities (India) Private Limited, ICICI Securities Limited and Kotak Mahindra Capital Company Limited at www.axiscapital.co.in, www.credit-suisse.com/in/en/investment-banking/regional-presence/asiapacific/india/ipo.html, www.icicisecurities.com and www.investmentbank.kotak.com, respectively and the Stock Exchanges at www.bseindia.com and www.nseindia.com. Investors should note that investment in equity shares involves a high degree of risk and for details relating to such risks, see "Risk Factors" on page 24 of the RHP.

The Equity Shares offered in the Offer have not been and will not be registered under the U.S. Securities Act of 1933, as amended ("U.S. Securities Act") or any state securities laws in the United States, and unless so registered may not be offered or sold within the United States, except pursuant to an exemption from, or in a transaction not subject to, the registration requirements of the U.S. Securities Act and applicable state securities laws. Accordingly, such Equity Shares are being offered and sold (i) outside of the United States in offshore transactions in reliance on Regulation S under the U.S. Securities Act and the applicable laws of the jurisdiction where those offers and sales occur; and (ii) to "qualified institutional buyers" (as defined in Rule 144A under the U.S. Securities Act), pursuant to Section 4(a) of the U.S. Securities Act.

CONCEPT

Size: 16x35cm